

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

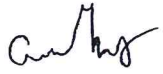
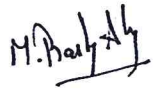
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent	
2.	M. Roshan Dha. Sri Harishankar Mani	For Petitioner	

ORDER

Counsel representing both the parties are present and submitted that there is a connected matter, CP/80/2017, filed u/s 252 of the Companies Act, 2013. Time extended at their request for hearing. Put up on 27.11.2017 at 10.30 A.M.

-sd/-

K Anantha Padmanabha Swamy
Member (Judicial)